

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 118
(IB)-2580/PB/2019

IN THE MATTER OF:

M/s. Stellar Corporation

.... Applicant/petitioners

v.

M/s. Sumanglam Impex Pvt Ltd.

.... Respondent

Order under Section 9 of IBC, 2016

Order delivered on 12.02.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Hitesh Sachar & ms. Srishti Badhwar, Advs.

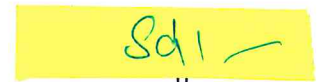
For the Respondent

ORDER

List on 04.03.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)